



## HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

**25th August, 2023**

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Total Question - 40

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### To Build Studs in Yamuna River

**1 Sh. DEEPAK MANGLA (Palwal):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to build the studs in front of Kuti and Forest of Chant on the other-side of the Yamuna river in village Chandhat to check the soil erosion of Chatta Mandir and nearby fields of farmers togetherwith the details thereof ?

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### To Construct the Stairs

**2 Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct stairs on the flyover constructed on Alawalpur road in Palwal; and

b) if so, the time by which the stairs are likely to be constructed on the abovesaid flyover togetherwith the details thereof?

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### **The Details of Property IDs**

**3 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the policy of the Government for registration of property I.Ds for commercial and residential properties in Municipal areas of State; and

b) if the property is owned as co-sharer/inherited in family settlement and they want to sell part or portion of property jointly or separately then the reasons for which they are not allowed to sell without obtaining separate ID togetherwith the law under which the Government/Sub-Registrar can deny the registration of documents?

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### **Details of AMRUT Tenders**

**4 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state the following information of 51 tenders floated by the Government in Rohtak under Amrut-I scheme:-

a) the name of all the works;

b) the DNIT cost/tender invited cost of each tender;

c) the work allotment amount of each tender;

d) the name of firm/company to whom contract allotted with their complete address of registered offices;

e) the number of projects completed/handed over by the Urban Local Bodies Department to the respective departments; and

f) the date of completion of original allocated work and extension given, if any, with remarks?

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### **Functioning of Water Treatment Plant**

**5 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Public Health Engineering Minister be pleased to state:-

a) whether it is a fact that the water treatment plant was constructed in village Bhrauli of Barwala Block to check flow of dirty water in the river; if so, the total expenditure incurred on the said project; and

b) whether the said water treatment plant is functioning or not?

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### **To Meet Out the Shortage of Staff**

**6 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Energy Minister be pleased to state:-

a) whether the arrangements for timely removal of electricity faults have been made by the Government especially in the rural areas of the Kalka Assembly Constituency during bad weather;

b) if so, the reasons for delay of about 8 to 10 hours in the removal of electricity faults in the said area; and

c) whether there is shortage of staff in the electricity department; if so, the time by which the shortage of staff is likely to be met out?

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### **Extent of Payment Made to Contractor**

**7 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the payment of approximately Rs. 1,83,83,34,657 has been made by Faridabad Municipal Corporation to Satbir Singh Contractor and his various firms;

b) the extent of the payment made to Satbir Singh contractor and his various firms togetherwith the date on which such payments have been made and the name of the officer who made the said payments alongwith the details thereof; and

c) the name of the account in which the payment has been made to Satbir Singh contractor and his various firms togetherwith the detailed record thereof?

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### **The Details of Land**

**8 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Deputy Chief Minister be pleased to state:-

a) the district-wise details of the total area of land in State togetherwith the total area of agriculture land and the area of other types of land alongwith its types; and

b) the district-wise details of the land where the consolidation/chakbandi has not been conducted?

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### **To Restart X-Rays and Ultra-sound Facilities**

**9 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Health Minister be pleased to state the reasons for not providing the facilities of x-rays and ultra-sound in Civil Hospital of Dadri togetherwith the time by which the said facilities are likely to be restarted in the said hospital alongwith the details thereof?

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### **To Reconstruct the School Building**

**10 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the School Education Minister be pleased to state:-

a) the steps are being taken by the Government to get rid of the problem of water accumulation occurred every year in Government Model Sanskriti School situated in Dadri city;

b) whether there is any proposal under consideration of the Government to reconstruct the building of Government Model Sanskriti School situated in Dadri; and

c) if so, the time by which the construction work of the building of abovesaid school is likely to be started?

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### **To Complete the Construction Work of School**

**11 Sh. NARENDER GUPTA (Faridabad):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the construction work of 6 rooms was started in the year 2018 in Girls Primary School of Sector-9 of Ward No. 33 in Faridabad-89 Assembly Constituency but the construction work of the rooms has not completed so far;

b) if so, the name of the contractor who has started the said construction work togetherwith the total amount of work order issued for the construction work alongwith the Detail Notice Inviting Tender (DNIT); and

c) the name of the officer who has passed the bills of abovesaid work togetherwith the time by which the said rooms are likely to be handed over to school after the completion of construction work?

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### **To Complete the Construction Work of Community Hall**

**12 Sh. NARENDER GUPTA (Faridabad):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the name of contractor to whom the work order of construction of Community Hall in front of Terapanth Bhawan of Sector-10 of Ward No. 33 in Faridabad-89 Assembly Constituency has been allotted;

b) the total amount sanctioned for the abovesaid work togetherwith the DNIT thereof; and

c) the extent of amount paid for the construction work of said Community Hall so far togetherwith the time by which it is likely to be constructed?

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### **Details Regarding Construction of Five Pond System**

**13 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Development and Panchayats Minister be pleased to state:-

a) the number of five pond systems for which the construction works have

been started by the Government in Assandh Assembly Constituency from April, 2022 to July, 2023 togetherwith the block-wise details thereof;

b) the time by which the construction of said works is likely to be completed by the Government togetherwith the details thereof;

c) whether it is a fact that the construction work of the five pond systems have not been started in some blocks of Assandh Assembly Constituency by the Government; if so, the reasons therefor togetherwith the time by which the abovesaid works are likely to be started?

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### **Digging and Renovation of Ponds under Amrit Sarovar Yojana**

**14 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that consent has been given by the Government for the work of digging and renovation of ponds from April, 2023 under the Amrit Sarovar Yojana in the villages of Assandh Assembly Constituency; if so the block-wise details thereof;

b) the name and office address of the contractor to whom the abovesaid work has been allotted; and

c) the number of ponds dug under the abovesaid work till July, 2023 togetherwith the number of the ponds of which work is in process alongwith the details thereof?

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### **Target of Taking Samples**

**15 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) whether any target of taking samples of seeds, pesticides and fertilizers etc. has been fixed by the Government; if so, the target of each district and whether it was achieved; if not, the details of each district since 2015 up to date;

b) the number of samples failed/sub standard and Court cases filed and

persons convicted in respect of 'a' above togetherwith the district-wise details thereof; and

c) the number of licenses of such dealers cancelled since 2015 up to date?

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### **Norms of Taking Samples**

**16 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Health Minister be pleased to state:-

a) whether there are any norms of Government for taking sample of eatables; if so, the target of each district and whether it is achieved; if not, the action taken against erring officials since 2015 up to date; and

b) the number of samples failed and cases filed in the Courts and persons convicted by the Courts since 2015 up to date togetherwith the district-wise details thereof?

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### **Illegal Possession of Land**

**17 Sh. BISHAN LAL SAINI (Radaur):**

Will the Development and Panchayats Minister be pleased to state whether it is a fact that the panchayati land has been illegally possessed by some people in the Rapdi village of Radaur Block in Radaur Asembly Constituency and they are protected by the Panchayat officer; if so, the details thereof ?

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### **To Complete the Various Works**

**18 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to widen the road, construct nullah, remove trees, shift the electricity poles and to install the blocks adjacent to the R.C.C. road from Chaudhary Devi Lal Sadan to New Bus Stand petrol pump on the NH-709E road in Bhiwani; if so, the time by which the works mentioned in the abovesaid proposal are likely to be completed?

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### **To Construct the Floor/Platform**

**19 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the Pucca floor/platform in Kath Mandi Market in front of Red Cross in Bhiwani; if so, the time by which it is likely to be constructed?

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### **To Construct a Road on Pavement of Drain**

**20 Sh. LILA RAM (Kaithal):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a road on the pavement of drain from Kaithal city to village Sajuma via village Kutubpur ; and

b) if so, the time by which the abovesaid road is likely to be constructed?

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### **To Line the Geong Drain**

**21 Sh. LILA RAM (Kaithal):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to line the Geong drain passing through the Kaithal City; and

b) if so, the time by which the work on the abovesaid proposal is likely to be started?

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### **Round the Clock Electricity Supply**

**22 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Energy Minister be pleased to state:-

a) the total number of the villages of the State in which the electricity has been supplied round the clock;



b) the total number of the villages in Jind district and total number of the villages in Jind Assembly Constituency in which the electricity has been supplied round the clock; and

c) whether it is a fact that Amarheri village is under Jag-Mag Yojna; if so, the reasons for not supplying round the clock electricity in the said village?

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### **Total Number of Employment Fairs**

**23 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Chief Minister be pleased to state:-

a) the total number of employment fairs organized by the District Employment Office, Jind during the financial years 2021-22 to 2023-24 togetherwith the number of the youth get employment through abovesaid employment fairs alongwith the details thereof; and

b) the number of the capable youth who are taking the benefit under the Saksham Yuva Yojana of the Government in Jind district togetherwith the details of the name, address and contact number thereof?

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### **To Open an ITI**

**24 Sh. LAKSHMAN NAPA (Ratia ):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that an amount of Rs. 5 crores was sanctioned by the Government to open an ITI in Ratia City of Ratia Assembly Constituency but the work has not been started so far; and

b) if so, the time by which the said work is likely to be started?

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### **To Repair and Widen the Roads**

**25 Sh. SUBHASH GANGOLI (Safidon):**

Will the Deputy Chief Minister be pleased to state whether it is a fact that the amount of Rs. 25 crore was sanctioned by the Government for repairing and widening the roads of the Public Works department; if so, the present status

of the 20 roads of Safidon Assembly Constituency which are recommended by me under the abovesaid grant togetherwith the details thereof?

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### **To Re-line the Sub-Minor**

**26 Sh. SUBHASH GANGOLI (Safidon):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to re-line the Mandi Khurd sub-minor situated in the Safidon which was constructed 35 years ago and become dilapidated; if so, the time by which the said minor is likely to be relined?

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### **Total Budget for Strengthening and Digging of Dams**

**27 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):**

Will the Chief Minister be pleased to state:-

- a) the total budget released from April, 2022 to June, 2023 for strengthening and digging the dams of Ghaggar river;
- b) the extent of the budget spent during the said period out of the abovesaid budget; and
- c) the name of the item on which the said amount of budget has been spent togetherwith the time when it was spent?

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### **To Fill-up the Vacant Posts of Teachers**

**28 Ch. AFTAB AHMED (Nuh):**

Will the School Education Minister be pleased to state the following details regarding Mewat cadre from the year 2015 till to date :-

- a) the post wise number of school teachers recruited on permanent posts togetherwith the complete list thereof;
- b) the total number of the teachers transferred/deputed out of the district; and
- c) the total number of the vacant posts togetherwith the time by which these

posts are likely to be filled-up?

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### **Implementation of OPS**

**29 Sh. BALRAJ KUNDU (Mehem):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the employees associations are continuously agitating for the implementation of Old Pension Scheme again in the whole State; and

b) if so, the reasons for not implementing the Old Pension Scheme in State whereas the same has already been implemented in the other States like Rajasthan, Chhattisgarh and Punjab togetherwith the details thereof?

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### **To Develop HSVP Sectors**

**30 Sh. BALRAJ KUNDU (Mehem):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to develop HSVP Sectors in Meham City; if so, the details thereof?

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### **Present Status of Hospital**

**31 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Health Minister be pleased to state:-

a) the present status of Matanhail village hospital which was constructed by CLP Plant; and

b) whether it is a PHC or General Hospital as no emergency services are provided in it ?

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### **Policy for Shifting the Electrical Lines**

**32 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Energy Minister be pleased to state the outcome of reviewing the

policy of charging the consumer for shifting electrical lines from their plots/houses/agriculture land as announced by the Energy Minister in the Session of Haryana Vidhan Sabha ?

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### **Implementation of Advice/Recommendations**

**33 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Agriculture and Farmers Welfare Minister be pleased to state the year wise advice/recommendations given by the Haryana Kisan Kalyan Pradhikaran since its inception alongwith their status of implementation?

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### **Shortage of Doctors**

**34 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Health Minister be pleased to state:-

a) whether it is a fact that the doctors in Yamunanagar and all over the State are working under stress due to the acute shortage of Medical Officers, specialists, other medical staff, medical equipment, medicines and material used for medical purpose as a result of which many doctors have taken VRS and resigned from their posts and people are forced to face problems in getting the medical facilities inspite of having new buildings for hospitals; and

b) if so, the reasons for said shortage in the hospitals of State?

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### **Premium Under PMFBY**

**35 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad ):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the extent of premium collected by the insurance companies from the farmers under the Pradhan Mantri Fasal Bima Yojana for the Kharif and Rabi season of the year 2019-20, 2020-21 and 2022-23 togetherwith the year wise and insurance company wise details thereof; and

b) the total extent of compensation provided to the farmers by the insurance companies for the loss of crops togetherwith the year wise and insurance company wise details according to part 'a' above alongwith the crops wise

and district wise details thereof?

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### **Allotment of Residential Plots to Land Owners**

**36 Smt. SHAKUNTLA KHATAK (Kalanaur):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the Haryana State Industrial and Infrastructure Development Corporation acquired the land of various villages of Rohtak district in three phases as per the policy of the Government and the decision of the allotment of the residential plot in place of acquired land was taken; if so, the names of the land owners who were allotted residential plots for their acquired land till July, 2023 togetherwith the details thereof; and

b) whether residential plots have been allotted to all the said land owners whose land was acquired; if not, the reasons for which the allotment of residential plots is lying pending till July, 2023 togetherwith the details thereof alongwith the time by which the abovesaid residential plots are likely to be allotted to said owners?

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### **To Start PG Courses**

**37 Sh. AMIT SIHAG (Dabwali):**

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to start Post Graduate courses in Government colleges of Dabwali Assembly Constituency; if so, the time by which these are likely to be started?

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### **To Open PHC**

**38 Sh. SITA RAM YADAV (Ateli):**

Will the Health Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to open new Primary Health Centre in village Sundrah of block Kanina of Ateli Assembly Constituency; and

b) if so, the time by which it is likely to be opened ?

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### Amount Spent on Cleaning Drains

39 Smt. NIRMAL RANI (Ganaur):

Will the Public Health Engineering Minister be pleased to state the total amount spent by the Public Health Department on cleaning of drains in Ganaur city during the last 3 years?

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### Details of Public Toilets

40 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Urban Local Bodies Minister be pleased to state:-

- a) total number of public toilets in Gurugram;
- b) the details of public toilets in Gurugram with names of organizations which owns, constructed and operates the public toilets;
- c) the details of Central and State Government programs with respective fund allocation under which the abovesaid public toilets were constructed in Gurugram;
- d) the details of funds allocation break-up for construction of public toilets and acquiring of land, with program under which funds were allocated togetherwith the details thereof;
- e) the details of funds allocated for regular upkeep of public toilets and details of the Government and/or private organization responsible for regular upkeep of public toilets in Gurugram?

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Chandigarh.

Dated: The 25th August, 2023.

R.K. Nandal,

Secretary.